

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

24. C.P.(IB)-3123(MB)/2019.

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **06.12.2019**

NAME OF THE PARTIES: Parimal Vakharia Couture

V/s

Kiaasa Retail LLP.

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

None present, list this matter on 10.01.2020.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

/RS/

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)